NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/28/2017

NAME OF THE PETITIONER(S)

: SAIKIRAN MURALI

NAME OF THE RESPONDENT(S)

: ANURADHA MURALIDHARAN & 1

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

[R. PADMENUSHAN

PLS

<u>ORDER</u>

Counsel for petitioner present. Counsel for respondent called, absent. The counsel for petitioner submitted that he has already sent notice to the respondent and filed an affidavit in proof of the same. However, the Registry is directed to issue fresh notice to the respondents. Put up on 13.07.2017 At 10.30 A·M.

f.v. jage dem.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)